

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 34

Dated Guwahati, the 21st July, 2018

In supersession of earlier Notification No. 22 dated 30.05.2018 and pursuant to the directions of the Hon'ble Supreme Court of India passed in Writ Petition (Civil No. 454/2015) with Nos. 33 and 819 of 2016 and TC (C) No.1 of 2017, decided on October 12, 2017, Hon'ble the Chief Justice has been pleased to constitute the "**Committee for Designation of Senior Advocates**" with the following members:

	Names of the Hon'ble Judges/Members	Secretary
Committee for Designation of Senior Advocates	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice A.K. Goswami 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar General
	<u>MEMBERS</u> 4. Advocate General of the respective States of Assam, Nagaland, Mizoram and Arunachal Pradesh. 5. One Member of the respective Bar Associations of Assam, Nagaland, Mizoram and Arunachal Pradesh to be nominated by Members mentioned at Sl. Nos. 1, 2, 3 and 4. <i>N.B. The Members indicated at Sl. Nos. 4 and 5 will participate, as and when, the issue of consideration of designating Senior Advocate from their respective States, is taken up.</i>	

By Order,

Sd/- R. Phukan,
REGISTRAR GENERAL

Memo No.HC. III - 50/ 2016/ 959- 986 / G, Dated 21st July, 2018
Copy to:-

- 1) The Registrar General, Gauhati High Court, Guwahati.
- 2) The Registrar-cum-Principal Secy. To Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3) The Registrar (Vigilance), Gauhati High Court, Guwahati.
- 4) The Registrar (Judicial), Gauhati High Court, Guwahati.
- 5) The Registrar (Establishment), Gauhati High Court, Guwahati.
- 6) The Registrar, Gauhati High Court, Kohima Bench, Kohima.
- 7) The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
- 8) The Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 9) The Advocate General, Assam/Nagaland/Mizoram/ Arunachal Pradesh.
- 10) The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.

(Contd...)

- 11) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 12) The President, Gauhati High Court Bar Association, Guwahati.
- 13) The Secretary General, Gauhati High Court Bar Association, Guwahati.
- 14) The President, Gauhati High Court Advocates' Association, Guwahati.
- 15) The General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 16) The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima.
- 17) The Secretary, High Court Bar Association, Gauhati High Court, Aizawl Bench, Aizawl.
- 18) The Secretary, High Court Bar Association, Gauhati High Court, Itanagar Bench, Naharlagun.
- 19) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 20) The P.S. to Hon'ble Mr. Justice Arup Kumar Goswami, Gauhati High Court, Guwahati.
- 21) The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
- 22) The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
- 23) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 24) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 25) The System Analyst, Computer Section, Gauhati High Court, Guwahati, for *uploading this Notification in the website of Gauhati High Court with the heading "Notification dated 21/07/2018 regarding constitution of committee for Designation of Senior Advocates"*.
- 26) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 27) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 28) The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

21-07-18
LH
21-07-18